

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 07.11.2020**

**NOTICE**

**Take notice that the following matter adjourned on 22.09.2020 will be listed as indicated below: -**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of hearing</b>	<b>Next date of hearing</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1183 of 2019  <b>Part Heard</b>	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	<b>22.09.2020</b>	<b>24.11.2020</b>

**Copy to: -**

**1. Notice Board**

**2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**